

SECTION IIA
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7947 OF 2012

WITH

CRIMINAL MISCELLANEOUS PETITION NOS. 22405 OF 2013

(Applications for stay)

ASHFAQ AHMED QUERESHI & ANR. ...PETITIONERS

VERSUS

NAMRATA CHOPRA & ORS. ...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 18th November, 2013, when the Court was pleased to pass the following order:-

"Last opportunity is given to the State to file counter affidavit within three weeks. List thereafter."

It is submitted that counsel for the Respondent-State has not filed the counter affidavit so far.

The matter above-mentioned is listed before the Hon'ble Court with this office Report.

DATED this the 13th day of December, 2013.

ASSISTANT REGISTRAR

C1/gss